

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 45/RP/2022

In

Petition 279/GT/2020

- Subject : Review Petition seeking review of order dated 29.08.2022 passed by the Hon'ble Commission in Petition No. 279/GT/2020 for revision of Auxiliary Energy/Power Consumption (AEC/APC) allowed for the Tripura Gas Based Power Plant (101MW) of North Eastern Electric Power Corporation Limited, Shillong for the period 01.04.2019 to 31.03.2024.
- Date of Hearing : **27.4.2023**
- Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner : NEEPCO
- Respondent : TSECL & 2 others
- Parties Present : Shri Munin Choudhury, Advocate, NEEPCO
Shri Ripunjay Bhuyan, Advocate, NEEPCO
Ms. Elizabeth Pyrbot, Advocate, NEEPCO

Record of Proceedings

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions in the matter.

2. None present on behalf of the Respondents, despite notice.
3. Accordingly, the Commission reserved order in the matter.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

